

(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-11-2020 AT 12.00 NOON THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.Murugan (RP)
(Velohar Infra Pvt Ltd)
NAME OF THE RESPONDENTS : Vijayalakshmi & others
UNDER SECTION : Sec.66 of IBC,2016

ORDER

Due to administrative reasons, matter is reposted to 16.12.2020.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

sr